The

SHRI SATCHIDANANDA: Sir, regarding this question, I have an important point to make ... {Interruptions)... Sir, generally, I do not put questions. {Interruptions)... Please allow me for one minute. ... {Interruptions)

MR. CHAIRMAN: Okay ...{Interruptions)...

SHRI SATCHIDANANDA: Sir. implementation of the environment laws is a very important programme. The Government has got many policies on this subject. But, awareness of this problem of environment has to be popularised among the people.

For that I would like to ask if there is any programme of the Government to popularise and create awareness among the people of this country about the environmental issue because peoples cooperation is very much needed. Has the Government got any programme, trough the media, to create any aware If so, have you made any Budgetary provision for this purpose? I want a specific answer from the Minister. This is very important.

MR. CHAIRMAN: For creating awareness among the people; have you any programme?

SATCHIDANANDA: SHRI Sir. popularisation and awareness among the people through the media {Interruptions)...

SHRI GURUDAS DAS GUPTA: The old policy is being carried out (Interruptions)...

SHRI SATCHIDANANDA: Let them have a new policy to create awareness. We are not coming in the way of that {Interruptions)... No. They are here to create new policies for that.

CAPT. JAI NARAYAN PRASAD N1SHAD: This Ministry has been organising the National Environment Awareness Campaign every year since 1986 with the aim of creating environmental awareness at all levels of society.

Campaign addressed other also environmental issues such as soil conservation, people's action and role in waste

utilisation, environmental education, awareness and communication, fuel, fodder, zoo education, conservation and captive breeding of endangered species, wildlife protection, etc.

SHRI SATCHIDANANDA: Through the media, Mr. Minister. I want through the media. Have you got any Budgetary provision for this to popularise and create awareness among the people through the media? Media, please.

कैएन जय नारायण प्रसाद निषादः अष्यक्ष महोदय, माननीय सदस्य चाह रहे होंगे कि फिल्म के द्वारा हम जानकारी लोगों को दें, लेकिन वह मीडिया कारगर मीडिया नहीं है। जहां अवेयरनैस चाहिए वहां लोग जंगल में रह रहे हैं, ग्राम में रह रहे हैं, टी॰ वी॰ वहाँ सुब जगह पहुंचा हुआ नहीं है, उस पर हमने अभी रोक लगाई है, जब तक हम जानकारी नहीं ले लेते। हमने सुना है कि एक फिल्म बनाने में 70-80 लाख रुपया लग जाता है, तो वह सब रोककर के अगर हम तरह-तरह की किताबें हो, इंस्ट्रक्शनन्स हों उन्हें गांव-गांव में और कुल-कुल में बटवाकर के प्रचार करेंगे तो वह ज्यादा कारगर हो सकता है। जहां तक हमारी नीति और सिद्धान्त है उसके तरह बहत बडा पोस्टर टाइप बनाकर के जो बिगडे नहीं, उसमें देवी-देवताओं का फोटो लगाकर ऐसे जनाएंगे कि हरेक आदमी अपने घर में उसे रखे, सुनह उठे तो सीधे उसे देखे. इससे प्रचार-प्रसार में कोई कमी नहीं आएगी? ऐसा मैं माननीय सदस्य से आग्रह करूंगा।

MR. CHAIRMAN: Question No.402| ... (Interruptions)... Question Number 401 is over. I have called Questions Number 402 ... {Interruptions)...

SHRI SUSHILKUMAR SAMBHA-JIRAO SHTNDE: Now, we are on the sports ground.

Functioning of SAI

*402. SHRI VAYALAR RAVI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government will reorganise and restructure the Sports Authority of India (SAI) in view of pathetic per-

formance of India in the Atlanta Olympics;

(b) whether it is a fact that SAI has become an employment area for accommooammg All India Cadre Officers;

(c) whether it is also a fact that many person. merking with SAI in different areas of sports and games are not competent enough to make any worthwhile contribution; and

(d) if so, whether Government propose to make an evaluation of the entire functioning of SAI?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) and (d) The functioning of the Sports Authority of India and its schemes are reviewed from time to time and necessary corrective action taken.

(b) and (c) No, Sir.

SHRI VAYALAR RAVI: The whole provision for asking this question is our -of dismal performance in the Aj-lanta Olympics. Sir, I have got the rally of the medals which stands 71, bet we are in the first place of the countries which have won one Bronze medal each that is also because alphabetically India comes first; hence, we are in the first place. That is the performance. I do not want to blame your, Mr. Minister, or I am not blaming anybody. Unfortunately, today, we do not have any kind of sports awareness in the country even though we had an ambitious Asiad and thereafter, we formed the Sports Authority of India. Unfortunately, this Authority has no au-thority to control or to sponsor or stimulate sports activities in this country.

Sir, I came to know that the total allotment was Rs. 14 crores. Then it was reduced to Rs. 12 crores. This year, it is only Rs. 6 crores. I am told, they do not have money to pay the salaries after December. This is in respect of the staff of the Sports Authority of India.

Even though the allocation has been increased to Rs. 35 crores — Rs. 6 crores towards other expenditure and Rs. 29

crores towards sports — it is nothing compared to what is spent in other countries. You are giving only Rs. 29 crores, which, if you calculate in dollar terms, would be about 8 million dollars. On the other hand, in the United States, in one university alone, in one year, they spend about 30 million dollars. Here, in our country, a country of 913 million people, how much do we spend? Just Rs. 29 crores towards sports and Rs. 6 crores towards other expenditure.

In this background, I would like to make two-three points. One is - I agree, there are no IAS Officers in the Sports Authority of India - most of the people, I understand, employed by the Sports Authority of Inda are on deputation, either from the Federations, or, from Government service. There are two masters. They are controlling the Sports Authority of India. (Interruptions)

The other thing is: the Sports Authority of India has no authority. Excepting giving some encouragement, it has no authority. It has no authority in regard to selection of sportspersons. It is there only in name. In this background, I would like to know whether the Sports Authority of India would be allowed to have its own employees instead of taking them off deputation.

I would also like to know as to what steps you are going to take to give mors financial assistance to the Sports Authority of India. Sir, as I was saying, we are spending...

MR. CHAIRMAN: Make it short. Please put the question.

SHRI VAYALAR RAVI: I am putting the question, Sir. May I know from the hon. Minister whether there is any proposal to give more financial aid, financial assistance, to the Sports Authority of India.

Lastly, I would like to know whether you would come before this House with *a* National Sports Policy, at the ugliest.

SHRI S. R. BOMMAI: Sir, I agree with most of the views expressed by the hon. Member. Though we are a country of 900 million people, we have not been able to get any medal in the Olympics. Our .performance has been very poor.

I am extremely sorry to say that no serious efforts have been made. I do not want to blame anybody. But generally, as a country, the national spirit of sports is missing in us.

So far as the Sports Authority of India is concerned, it came into existence just to protect the properties that were cre-ated during the 1982 ASIAD.

SHRIMATI MARGARET ALVA: No.

SHRI S. R. BOMMAI: Yes. It was registered as a Society. It was registered as a Society, under the Societies Registration Act.

The finances axe meagre: agree. It would have _____

People would liike our performance to be the best. For the purpose, after attending the Atlanta Olympics. I am thinking of convening a meeting of all the universities, sportspersons, sports experts, industrialists, as well as MPs., and get suggestions from them. Sir, we-ha_ve-to plan for twenty years ahead. Like China did. If we start selecting people, if we start identifying talent today, and training them, after ten years, after fifteen years, we may get medals. It cannot be achieved overnight. Serious efforts have to be made. That is why I am inviting a number of important people who are interested in it; involving the industry, involving the voluntary organisations, involving the universities, the MPs., who are interested in it, as Well as the Sports Ministers in the States and other people who are interested in it.

So far as the question of deputation is concerned, there are 1,643 coaches. The number of supporting staff is 902. They are mostly engineers, doctors, etc., who are necessary. We have taken some people from the Federations. You are right that more and more of these people should be fully employed by the Authority. We will try to do it, and we will try to the finances for sports.

SHRI VAYALAR RAVT: There should be a policy on sports.

Sir, my second supplementary is this. There are 107 sports centres in different States, including the Water Sports Centre at Alleppey. Unfortunately, because of paucity of funds, they are not functioning properly. They have no hostel facility. So, in that background, I want to know from the Minister what his proposals are to strengthen these 107 centres with ade-quate funds and also to create a corpus fund. I request the Government tocome to Palirament. We are prepared to pass its demand for Rs. 100 crores or even Rs. 200 crores because it needs money. I want to know what steps you are going to see to strengthen these 107 as recruiting areas for new talents in the .. country.

SRI S. R. BOMMAI: Sir, there is already a provision to raise funds through a number of means, particularly dona-tions from industry and others. There, is. income-tax exemption .also

SHRI VAYALAR RAVI: It is very meagre; it is a very small amount

SHRI S. R. BOMMAI: I am sprry to state that the contribution is Rs. 25,000/- ⁻¹ or Rs. 50,000/or Rs. 1 lakh. That, is nothing. Therefore, serious efforts are to be made to create a corpus. It should be of a proper magnitude to strengthen the sports activity. The contribution should be on a larger scale. Rs. 10,000/- or Rs. 5,000/donations are no donations so far as the subject-matter is concerned. As you put it, the non-plan Budget allocation for this year, 1996-97, has been reduced from Rs. 11 crores to Rs. 6-crores. Therefore, I have already taken up the matter with the Finance Minister. I have to increase it.

SHRI VAYALAR RAVI: What about the Alleppey Sports Centre?

SHRI S. R. BOMMAI: About Alleppey, I have received some representation. I attending to it. I will do whatever is possible.

प्रो॰ राम बख्झा सिंह वर्मा: धन्यवाद माननीय सभापति जो, माननीय मंत्री जी के उत्तर के संदर्भ में मैं माननीय मंत्री जी से मालूम करना चाहता हूं कि भारतीय खेल प्राधिकरण देश का एक प्रमुखतम् खेल संगठन है। इस वर्ष अटलांटा में सम्पन्न ओलम्पिक खेलों में फांरत का प्रदर्शन सदैव की तरह बहुत ही निराशाजनक रहा है। स्रोपान जी, मैं खेल मंत्री जी से पोइंटेड क्वेशचन पूछना चाहता हूं। नम्बर-एक, क्या सरकार ने अटलांटा खेलों के लिए बेहतर तैयारी के वास्ते कुछ धन भारतीय खेल प्राधिकरण को दिया था या नहीं और यदि दिया तो कितना दिया था? मेरा ''बो'' पार्ट है, सन् 1998 में पशियाई खेल सम्पन्न होंगे। इन खेलों में बेहतर प्रदर्शन की तैयारी हेतु भारतीय खेल प्राधिकरण की कोई विशेष योजना है अथवा नहीं और यदि है तो इस योजना पर सरकार कुल कितना धन व्यय क्ले क्रेन्ड क्रे इन्व्र्व्व्व्य्

SHRI S. R. BOMMAI: Sir, I have already answered this. In agree with you that our performance was dismal. At the same time, as I have said, it cannot be improved overnight. Therefore, Government is contemplating seriously a national policy on sports to be enunciated, and action will be taken thereon. '

So far as immediate action is concerned, the Sports Authority has got only 41 centres where it selects talented people and trains them. They are not sufficient. The competitors are selected from organisations like the National Federation for each sport and also the All-India Olympic Association. They recommend that the Government should fund some of the sportsmen. Even the Olympic Association itself has raised funds voluntarily. It was good enough to send some sportsmen also. But, our performance has not been satisfactory. We are immediately calling a meeting of the Federations and the Olympic Association. We will have a dialogue with them, discuss it with them and find out ways and means to improve it.

प्रो॰ राम बख्का सिंह वर्मा: श्रीमन् हमारे प्रत्न का उत्तर नहीं आया है। मैंने पूछा है कि एशियाई खेलों के लिए कुछ बजट का प्रावधान क्या सरकार करने वाली है वा नहीं?

SHRI S. R. BOMMIA: So far as funds are concerned, so far" as the budget is concerned, I am discussing the matter with the Finance Ministry and also with other Associations.

SHRI SIKANDER BAKHT: I am sorry, Sir. Primarily the failure in sprots doesn't relate to the Atlanta Olympics alone. It is an allround failure. The failure is not only due to allocation of funds but due to various other reasons. I would put a couple of questions to focus the attention as to where the malady in sprots lies. According to the Olympic charter, no Government can interfere withthe soorts management Is the one. Secondly, does the Government know that the present deterioration in our sprots performances is related directly to the mismanagement at the level of sports federations and associations? Financial allocations can be something which requires attention. I Would I say that that is the only reason. But whatever funds have been allocated, they should be put to optimum utilisation. I would like to know from the Government whether the funds which have been allocated to the sports area have been put to optimum utilisation. I feel that they have not been put to optimum utilisation.

SHRI S. R. BOMMAI: Sir, the hon. Member is right that in some cases the money allotted has not been properly utilised. We had engaged the services of the Tata Concultancy services to go into the matter and they have given a report. Some recommendations have also come from the Parliamentary Standing Committee. The Government is looking into them and trying to implement,;! those suggestions.

I may point out that for the last 40 years or 50 years there were some Departments which were supporting sports, particularly, the Railways. The Railways have the best teams in the football event and in the hockey event. Those sportsmen are supported by the Railways. Similarly, the Police have the best teams. Similarly, there are industries and institutions which are supporting sports. The days of Rajas and Maharajas have gone. Industries and Associations should come in a big way to support the sports. It should be an all-round effort. The nation, as a whole, should improve the sprots and motivate our younger people to take up sports.

SHRIMATI MARGARET ALVA: Mr. Chairman, Sir, I am very surprised by some of the answers given by the hon. Minister. Sir, specialised academies have already been set up. Leander Paes has come up in tennis because of the BAT Academy in Madras. We have the Tata Football Academy at Jamshedpur. Various industries and companies have come forward to set up these academies and support the sportsmen. But the main problem as my senior colleague had mentioned-discipline in the Federation is something which we have been grappling with for many years. Today the hon. Minister is talking about a long term plan. "Operation Excellence" was drafted and given to the Federations some ten years ago. All things were looked into and some experts have made some recommendations. Unfortunately, the SAI has never- been allowed to function. The SAI has become literally a place for favourites to he accommodated to be kept in Delhi, not because they are good at sports nor because they have a capacity for sports.

Sir, the budget allocation for sports is coming down. What is worse is this. I do not know whether the hon. Minister is aware of it. The National Sports Talent Competition was picking up young children, the hon. Minister also talked about the young children. They have

been admitted to special schools called the sports schools for which the Government of India made the funding to create the infrastructure to be used to train them. Now, these schools say that they have no funds for sports. They are not paid. Parents are now being asked, to pay for their children who have been selected for these schools which is totally | against the plan that these children once: selected would be the national responsibility and would be funded by the SAI. The SAI say that they have no. money to pay their own salarics till December. Under these circumstances, in a country of 960 million people-I would ask the hon. Minister-what is the use of saying that wc will call the experts and sit: here? We have done it 20 times before. We have prepared programmes The. question is of the political will to implement them. I would ask the[;] hon. Minister whether it is not a Tact that people who were not found to be. up to the standards of the Olympics, who were rejected by the Government of India . because they did not qualify as. per. the selection criteria, were allowed, to go wearing the Indian badge of course because the federations said, We will send them". Are the federations-above the Government? Are the federations such super national organisations, that they can go and make fools out of this country in international Sports? This is what I want to ask of the Minister. Does .. he have the courage to - control the federations and see that they do their job under his guidelines?

SHRI S. R. BOMMAI: There are 41 NSTC centres where we selected young students, young talents. For that there is no dearth of funds. We will continue that. What the Department has done is this. It has written a latter to parents who are capable of paying fees and other things. Boarding and lodging, everything is looked after by the Sports Authority. (*Interruptions*). Please hear meIt is not compulsory. The letter has gone to the parents who are capable of paying the fees up to Rs. 3,000/-. They can do sO.

That docs not mean that the facilities given to the selected boys are stopped. We will continue them. It is a voluntary contribution if they can do it. There is a good response from some parents. I assure the hon. Member that this scheme will be continued. Finance will be coming forth so far as the 41 NSTC centres are concerned. There is no dearth of funds for that. All students Will continue to get the support.

Secondly, about the federations, interference is very difficult because they are voluntary organisations. They have got their own constitutions. From the next Olympics, they will not come to us at all. They will not ask for our financial support. They have got an independent authority to send people. (Interruptions). According to my understanding, the Olympics Association has got the authority. The federations have got the authority. They have ars them. What we should do is- irruptions). There should be some co-ordination in the selection. I do understand that the performance of the people who are

selected should not at least bring discredit to us. I agree with you.

SHRIMATI MARGARET ALVA: They wear the Indian colours and the federations decide!

SHRI S.R. BOMMAI: We will have to find out the ways and means to coordinate it.

श्री मोहम्पद सलोम: सभापति महोदय, बाकी सारे मैदानों में बहुत बड़े खिलाड़ी और पादशों हमारा देश है लेकिन खेल के मैदान में हम अनाड़ी हैं। इस बात का सबुत बार-बार मिलता है। सिकन्दर बख्त जी ने जो अभी कहा मैं इस बात से सहमत हूं कि जो हमारा आल एउंड फैल्यार है उसका हिस्सा खेल का मैदान है। क्योंकि इसमें ओलम्पिक होते हैं, एगियाड होता है इसलिए नतीजा सामने आता है। लेकिन बाकी जो विषय है उसमें ओलम्पिक नहीं होता और मैडल नहीं दिए जाते है इसलिए हम नहीं समझ पाते हैं। बाकी विषयों के लिए हम कह रहे हैं कि विदेश से टेक्नोलाजी ले आइए ताकि हमारा स्टैंडर्ड जो है, जो हमारा मैयार है वह बढ़ सके। लेकिन खेल के मैदान में इस सरह की टेकालाजी लाकर

हम अपना मैयार नहीं उठा सकते हैं और उससे कोई नतोजा पैदा नहीं कर सकते। ''साई'' इसका एक हिस्सा है। जो लोग ''साई'' के खिलाफ हैं मैं उनसे सहमत नहीं हं। लेकिन जो प्रश्न का उत्तर दिया गया है, मंत्री नहोदय अगर मुंह से कहें, और कहें तो बहत सारी बातें हो सकती है लेकिन यह आंसर कितना ब्यूरोक्रेटिक है कि टाइम दु टाइम हम रिव्यू करते रहे हैं, ऐक्शन लेते रहे हैं। इसी सदन को स्टैडिंग कमेटी, जो एस॰आर॰डी॰ की है, ने अपनी रिपोर्ट दो है आन इंडियन परफारमेंस आन स्पोटर्स। यह रिपोर्ट सरकार के पास जमा है। मैं मंत्री महोदय से पूछना चाहता हूं कि क्या आपके आफिसरों ने आपने यह बताया है? पिछले मंत्री या पिछली सरकार ने अगर इस पर गौर नहीं किया तो क्या यह सरकार भी उस पर गौर नहीं करेगी? वह इसका हिस्सा बनना चाहिए। हमने "साई" के परफार्मेंस के बारे में जगह-जगह घुम-घुम करके रिपोर्ट तैयार को है। मंत्री महोदय उसके लिए बाध्य नहीं हैं लेकिन क्या वह देखेंगे कि इसमें क्या लिखा गया है? मेरा पहला सवाल होगा कि ''साई'' को डिसेन्ट्रलाइज होना चाहिए। अभी हम डिसेन्ट्रालाइजेशन की बात कर रहे हैं तो मैं मंत्री जो से जानना चाहता हूं कि इसके लिए आपने कौन सा स्ट्रजर बनाया है?

MR. CHAIRMAN: Please conclude.

श्रो मोहम्मद सलीमः तो मैं यह कह रहा हूं कि इस मुल्क के जो नौजवान हैं, जो खेलना चाहते हैं, जो किसी भी हालत में किसी से कम नहीं है उनके वास्ते स्टेडियम बनाकर खेल का मैयार नहीं उठेगा। मंत्री महोदय कहते हैं कि हमने यनिवर्सिटोज से बात को है, कम्पनोज से बात को है, बिजनेस मैगनेट्स से बात की है। वे भी खेल का स्टैंडई उठायेंगे। हमें नीचे की सतह घर, स्कूल लेवल पर, गांव के लेवल पर, ट्राइबल बेल्ट्स पर टैलेंट टेप करना है जो नहीं हो रहा है। कम्पनी को स्पांसर करेंगे लेकिन नीचे की सतह से टैलेंट खोज निकालने के लिए जो आपके डेढ हजार कोचेज हैं उनको और अन्य संबंधित लोगों को करना है। 'साई'' में जो बड़ो श्राबलम है वह टेक्रीकल और नान-टेक्रीकल की है। जो हाफ और आफिसर्स हैं ये लोग, जो खेल के मैदान में कोचेज है उनको तवज्बह नहीं देते। आप खेल के मैदान में जिस टैलेंट को सर्व करेंगे क्या आप उनको अहमियत देगे? दुसरा क्या आप "साई" को डोसेन्ट्रलाइज करेंगे? तोसरा जैसे पुना है, कलकता है, दिल्ली है यहां से इन्मास्ट्रकर हटाकर डिस्ट्रिक्ट लेवल पर और जो टाइजला बेल्ट है...

20 to Questions

اسی مسلانی کا مستنزنگ کمید جوالیس آزگی التتريح دسيلم وسعبايتي مهودت -بافی مسادے میردانوں میں مبت بڑے مکالک ى ب - ن ابنى ديود مع دى بيد الن ان ديوي اوريادورشى بمادادديش يعليكن كمعيك برفادمينس آن المسيور لتس الديه ربودت ميدان ميں بم (نادشی ميں - اس بات کا تبو موالارد بإس جميع ميں منترى موديہ سے بإدبا دملتابي - مسكنور يخت جمسن جوابي بوجيناجامةا بودك كيا ليصح اخسرو بف-أبيه كها ميماس باستصفهمت بول كجويمارا يربتايل م- يحيد منترى يا ، يجد معركاند اكر ال مداؤنة فيلود اسكاهمة. تمييل كا امن برغود بنين ليا بيع توليًا يه سركاد مي اس ميدلن بيم-كيونك (مس ميس) ومميك محدث يرغير بنين تريك - وه انسكاحقة بناجلسية. بين ايشياد مهوتا جدا مسلة نتيى مسلسة ام مصمعان المت يرفارميس كم السعين اتابير - ليكن بانى جو وينس مين اسم في اولميك حله حله محمع إرك وبودم تيارى بع منزى منیں ہوتا اور منٹل نہیں دے جاتے ہیں۔ مهود والعصائع باقتص لمين بمى ليكن ليا - ر ایوسط سعہ اسلام مەدىكى بىڭ كەسىسى كالكابىر - يرا م*کندم به کوچ چین که ودیسش سے ک*کنالوی به الامول مولك كر المرائ " كودى مسرم الدار مقاليظ بمارا (مستندر فرجو يج جوبهادا ميونا جابيو اعبى ژي سينولائز مي بات ا معيادنيع وه ببع بتعتر معيد ليكن تمتيل كيميدان مسبع يمين توميس منترىجى سع جاندنا جا مهتا میں اسملح کی تکنالوجی لاکترہم ا پنا سمیا د مين فرامسي ميري ب نونسا (مروكيربايليد بهيس اعتما بسيكت بيس احدامس مساكوك نتسجه MR. CHAIRMAN: Please conclude بيدا بنين تركيسكة يمسائ "اسساايك حقد ميو-جونوت "مسائ" *ح*خلاف ميں *ان س*ع المشرى تحدسليم: تومين يه كم ربا يون كم مسجمت بنيس موب -ليكن جويرش كا دترديا امس ملكسك جونوجوان بيس -جوككعيلنا جليق ليكب منترى مجدود الرمني يساكتين - اور ہیں جوکسی بی حالت میں کسی سیسے کم بیس ہیں اخت والمسطح المستذيم بذائر تعيل كاسطالمه كېن توسياري بايټر بيوسكټي مين ليکن بي ا مسركتنا بيوروكريف مصطائم وممانة بولمائم بم الميس (مفقح كا- منزى مجود المي مي د)م سيونيونميونميني بات كتبع مكينيرسه بات ريوبر في ميں- (يكسن ليے ديے ہے .. فكسبع بزنسس ميكتيش سع بابت تتبسبه - وه † [] Transliteration in Arabic Script.

بمی بیدل کا اسٹیٹورڈ ا تلایکنے - یمیں نیبی ک سیل بر-امسلول میول بر- کا توں تے میر ا کرنا ہے -جو بین مہوم ہے سی تشلین مید ا کرنا ہے -الیکن سیلی ک سملے سے تیلین ک توج زیلی کیل جو کہنے کہ بر حو ہزار کر جزیریں - انتواد دو سرے سمیز صف موٹر ارکر جزیریں - انتواد مسالی " میں جو بڑی برا بلم ہے - حوالسٹاف دو دافیس نوں شیکن مل کہ ہے - جو اسٹاف دو دافیس نوں شیکن میں جو بھیل کے میدان میں موجوز میں - یہ توک جو کھیل کے میدان میں موجوز میں - یہ توک جو کھیل کے میدان میں موجوز میں - انتواد مہیں دیتے - اب کھیل سے مول دانتوا مہیت دیست کہ خوج کر کم ماتی آب دانتوا مہیت دیست - دوسراکی آب مساتی " دیس - کلکت ہے - دوسراکی آب مساتی " میں جسس سیست کہ خوج کر کم سی کی میں ان دانتوا مہیت دیست - دوسراکی آب مساتی " دانتوا مہیت دیست - دوسراکی آب مساتی " دانتوا میں میں میں دیتے - دوسراکی آب مساتی " دو کری مسٹر لائز کرینے - میں دول جو کھیل

MR. CHAIRMAN: You had raised the same point earlier also.

SHRI MD. SALIM: Sir, I would like to know whether they will go in for developing infrastrucutre in order to have the minimum basic infrastructure at the Panchayat level and the sub-divisional level and in this way help the Panchayati Raj system.

SHRI S.R. BOMMAI: Sir, decentralization has already been there. Regional offices of the Sports Authority of India have been established in seven States. Almost all the State capitals have got the centres. We select the talent at the district level, taluka level and then come to the State level and we have selected them i in this way. There are forty-one centres in different districts. It is not that there is no decentralization. We have also special centres in the hilly and tribal areas because there is a lot of talent available there. We provide training to them also. That way we are doing it. But this is not sufficient What do forty-one centres mean for such a big country? That is why we require more funds.

(Interruptions) There is a lot of talent availabe in our country which should be tapped properly. Coaching is necessary. Most of the countries are sending their young talent to the other countries for training and coaching. China had taken a stand that for ten years it would not participate in any event at the international level. They prepared their players accordingly and then sent them for the same. We have to think on those lines.

sc car-as are con- cerned. We have to create that awareness.

SHRI M.D. SALIM: What about the report of the Department-related Standing Committee?

SHRI S.R. BOMMAI I have already answered that point. The report is with us. We are going into it.

प्रो॰ खिजय कुमार मल्होत्राः सभापति महोदय, यह विषय ऐसा है जो क्वेशन से हल नहीं होगा। इस पर पूरा डिस्कशन हाउस करे तो ज्यादा अच्छा होगा।

मैं मंत्री महोदय से जानना चाहता हूं कि अभी तक कितनी कमेटियों की रिपोर्ट आपके पास है? राजेन्द्रन कमेटो, पांडयन कमेटी, टाटा कन्सलटेंसी और उससे पहले 15 या 20 कमेटियां बन चुकी हैं। इनकी एक भी रकमडेशन इम्पलीमेंट नहीं हुई। दूसरा सवाल मैं यह पूछना चाहता हूं कि क्या यह ठांक है कि ''साई'' के हाथ में पूरी कोचिंग, ट्रेनिंग और उसके साथ सलेक्शन है। मलेक्शन आफ दि टोम, इसमें गवर्नमेंट के तीन नॅमनोज है, फैडरेशन का एक. है और वे चारों मिलकर टोटल सलेक्शन करते हैं। मुझे बड़ा आश्चर्य हुआ जब माग्नेट आल्चा जो ने कहा कि फैडरेशन को काबू करने के लिए टोटल सलेक्शन गवर्नमेंट करती है, टोटल कॉचिंग गवर्नमेंट करती है और ट्रेनिंग का काम गवर्नमेंट

करती है तथा जिम्मेदारी किसी और पर डालती है। परन्तु इस समय में इस सवाल को नहीं उठा रहा हूं। मैं आपसे सिर्फ यह पूछना चाहता हूं कि जब से नई गवनीमेंट बनी है उसके बाद आपने जो काम किया वह यह है कि आपने स्कालरशिप बंद कर दिए हैं। स्कूलों के अन्दर जो प्रतिभाओं का चयन हुआ था, उनकी स्कालरशिप 10-15 दिन पहले सरकार ने बंद कर दी है, और उनको लिख दिया है कि अब हम स्वालरशिप नहीं देंगे। आप कहीं से रुपया ला सके तो लाइए नहीं तो बच्चे को ले जाइए। आपने जो लेटर भेजा है मैं उसको दिखा सकता हूं। यह गवर्नमेंट ने सारे स्कूलों को भेजा है। यहां से चुनकर ''साई'' ने जो बच्चे मेजे ये उनका स्कालरशिप बंद कर दिया है और पैरेन्ट्स को लेटर डाल दिया गया है कि अगर आप एफोर्ट कर सके तो बच्चों को रखें। स्कल वालों ने कहा कि हम बच्चों को निकाल देंगे। नई गधर्नमेंट के आने के बाद पहला कदम आपने यह उठाया है।

दूसरी बात मैं यह कहना चाहता हूं कि जो खिलाड़ी आलम्पिक्स में गए थे, उनको आपने डेली एलाउन्स नहीं दिया। इट नेथर हैपन्स इन दि हिस्ट्री आफ इंडिया। प्लेयर्स का वो डेली अलाऊंस था, यह भी बंद कर दिया जाए, उनको न दिया जाए। इसी तरह से जो यहां पर लूलों में, कालेजों, यूनीवर्सिटीज में तीन करोड़ रूपये हिन्दुस्तान की डेढ़ सौ यूनीवर्सिटीज और बोस हजार कालेजों के लिए रखा गया था, उस रूपये को बढ़ाने के लिए आप क्या कर रहे है?

SHRI S.R. BOMMAI: Sir, firstly, so far as the 41 NSTC centres are concerned, they will continue. There is a dearth of funds for opening new centres for training. ..(*interruptions*).. Let me complete. Therefore, I have gone to the Finance Minister asking for more funds so that the scheme is continued and more and more children are trained.

SHRI AJIT P.K. JOGI: The scholarships must continue.

PROF. VIJAY KUMAR MALHOT-RA: The scholarships must continue. This is the assurance we want.

SHRI S.R. BOMMAI: The assurance of the Government is to continue. ..(*interruptions*)..

SHRI SIKANDER BAKHT: What has happened to the original allocations?

SHRI S.R. BOMMAI: They will continue. .. *(interruptions)*..

SHRI SIKANDER BAKHT: If it was there, why was it withdrawn? ..(*interrup-tions*)..

SHRI S.R. BOMMAI: Sir. the 41 NSTC centres are continuing. I want to increase the centres. ..(interruptions) .. Definitelyl will protect them. ..(interrup tions).. I will definitely protect them. There are two views. Some hon. Members want to continue the working of the federations and the associations. ..(inter ruptions).. Hon. Member, Malhotraji, says that the Sports Authority of India has no power .. (interruptions) .. I am not trying to fix the responsibility on any body. It is the responsibility of all us, including the federations, the Olympic Association and the Government. We should try to coordinate.

MR. CHAIRMAN: -Q. NO-403.

*403. [The questiners (Dr. D. Vnkateshwar Rao and Shrimati Jayapra-da Nahata) were absent for answer, vide ' Col... infra

पर्वतीय क्षेत्रों में रेल मार्गों का आधुनिकीकरण

*404. श्री महेश्वर सिंहः क्या रेल मंत्री यह बताने को कुपा करेंगे किः

(क) क्या सरकार ने देश के पर्वतीय क्षेत्रों में छोटी लाइनों को बड़ी लाइनों में बदलने हेतु कोई खेजना बनायी है;

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(ख) यदि हां, तो तत्त्तंबंधी ब्यौध क्या है, (ग) हिमाचल प्रदेश में कौन-कौन सी नयी लाइनें बिछाने की योजना है और कौन-कौन सी लाइन का गेज परिवर्तन किया जायेगा;

(ष) क्या सरकार सिलीगुड़ी से दार्जिलिंग तक "टॉय . ट्रेन" और कालका-शिमला रेल कार मार्ग का आधुनिकोकरण करने पर भी विचार कर रही है; और

(ड) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज): (क) से (ङ) एक विवरण सभा पटल पर रख दिया गया है?